

ITEM NO.101

COURT NO.4

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 312/2012

STATE OF PUNJAB & ORS.

Appellant(s)

VERSUS

EX. C.SATPAL SINGH

Respondent(s)

(IA No. 782/2024 - EXEMPTION FROM FILING O.T. IA No. 780/2024 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Talha Abdul Rehman, D.A.G.
Ms. Nupur Kumar, AOR
Mr. Sudhanshu Tewar, Adv.
Mr. Faizan Ahmed, Adv.

For Respondent(s) : Mr. Varun Punia, AOR

Mr. Jetendra Singh, Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Ms. Deepti Singh, Adv.
Mr. Ashutosh, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the parties.
2. Hearing concluded.
3. Judgment reserved.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR